

और मंहगाई आप रोक सकते हैं। इस नीति को सरकार उद्योगपतियों से मनवाने के लिए तैयार है या नहीं ?

SHRI MOHAN DHARIA: It is a very serious matter and I do concede with my friend that unless and until reasonable prices are fixed for production inputs and also the margin of profits properly fixed, it will not be possible to have these articles made available at reasonable prices. Therefore when I mentioned 'massive distribution system', it includes all these suggestions and I would very much like to examine all these proposals.

डॉ० बलदेव प्रकाश : मेजर इंडस्ट्रियल हाउसिंग की तरफ से बालेंटी प्राइस सब्सिडी करने की जी बात कही गई है वह क्या सरकार की धारणा में धूल झोकने के लिए नहीं कही गई है ? क्या सरकार इस के बारे में कोई सब्त कार्यवाई करना चाहती है या नहीं ? उन लोगों ने साल सप्लाई करना ही बन्द कर दिया है, मेजर इंडस्ट्रियल हाउसिंग माल ही सप्लाई नहीं कर रहे हैं। पंजाब के छन्दर नायलोन फाइबर सिल्क इंस्टी के लिए धागा बिल्कुल नहीं आ रहा है, वे वे ही नहीं रहे हैं। वे कहते हैं कि कोई फायदा नहीं है। मैं जानना चाहता हूँ कि सरकार कोई सब्त कदम उठाने का इरादा रखती है उनके बिरुद्ध या नहीं ?

SHRI MOHAN DHARIA: As I said earlier, there are certain elements who would like to exploit the country when we were passing through scarcity conditions and were in a very critical situation. So far as the prices are concerned, this is the legacy of the past which we are supposed to face and while doing it, we have to see how we can increase our production and how it can be at a competitive price and how it can be made available. All these factors will have to be taken into consideration. Regarding one factor which was just raised, regarding artificial yarn required

by the small-scale industries in the Punjab, the hon Member is well aware that at my instance a meeting was held and it has been agreed by the yarn manufacturers, not that they will make the supply at the prices already voluntarily agreed to but that even the backlog that they have not supplied will be supplied and if it is not done by them, certainly proper measures will be taken.

SOME HON. MEMBERS rose.

MR. SPEAKER: Next Question—
Qn. 294.

SHRI R. K. AMIN: Question No. 294.

MR. SPEAKER: At least this information we must get.

SHRI M. RAM GOPAL REDDY: At least you should go upto my question No. 297.

MR. SPEAKER: I am trying to see what I can do.

Restructuring of Indian Airlines and Air India

*294. **PROF. R. K. AMIN:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are planning to restructure the management of Indian Airlines and Air India to ensure closer coordination in their working; and

(b) if so, when will it be given effect to?

पर्यटन और नागर विमानन मंत्री (श्री बुधबोसब कोशिक): (क) और (ख): इस प्रश्न की, दोनों कार्पोरेशनों की कार्य-कुशलता को और बढ़ाने तथा दोनों के बीच और अधिक बलिष्ठ सम्बन्ध को सुनिश्चित करने की दृष्टि से, ज़ात की जा रही है।

PROF. R. K. AMIN: It is very good that the Government is very serious about co-ordination between the two. Is the Government aware of the fact that the advantages of pooling the resources—of personnel and others—are so many and because of that there may be a tendency for centralisation? There are also advantages of decentralisation to cater the needs of the tourists. May I know the guidelines which are being followed for co-ordination and bringing a new structure? May I know the advantages or good points which the Government will retain and the disadvantages or bad points they will shun?

श्री पुष्पोत्तम कौशिक : अध्यक्ष महोदय, अभी इस के गुण दोष पर विचार करने के लिये कमेटी का गठन किया गया है जिस में संसद के सचिव अध्यक्ष हैं और दोनों कोरपोरेट्स के मैनेजिंग डायरेक्टर, अध्यक्ष, और जोइंट सैक्रेटरीज मिनिस्ट्री के उस के सदस्य हैं। कमेटी जाच कर रही है पूरी पोलिसी पर और उस की रिपोर्ट आने के बाद ही निर्दिष्ट रूप से मैं कुछ कह सकूंगा। लेकिन माननीय सदस्य ने जो तमाम मुद्दे उठाए हैं उस की ध्यान में रखेंगे हुए कमेटी की रिपोर्ट पर विचार किया जायगा और उस की रिपोर्ट आने पर सदन की जानकारी दी जायगी।

PROF. R. K. AMIN: The services and facilities provided by the Indian Air Lines while going from and to the major metropolitan centres are superior to those provided while going from and to other centres. Will the hon. Minister consider removing this sort of discrimination?

श्री पुष्पोत्तम कौशिक : इस पर ध्यान विचार करेगा।

PROF. P. G. MAVALANKAR: May I know whether one of the proposals before the Committee is to eventually merge Air India and the Indian Air Lines? Is it a fact that at the

present moment Indian Air Lines and Air India are not co-operating on certain trunk routes, with the result that both of them are losing revenue?

श्री पुष्पोत्तम कौशिक : अध्यक्ष महोदय, दोनों कोरपोरेट्स का मर्जर करने का कोई प्रश्न नहीं है। लेकिन दोनों बोर्डों के लिये फिलहाल एक वेयरमैन बनाने की कोशिश है।

PROF. P. G. MAVALANKAR: Are the Indian Air Lines and Air India not co-operating with regard to the bookings on major routes—Delhi—Bombay, Delhi—Calcutta, etc. with the result that both of them are losing revenue?

श्री पुष्पोत्तम कौशिक : इस पर कमेटी विचार करेगी।

PROF. P. G. MAVALANKAR: It is not a question of looking into for future it is a matter which is happening now. Indian Air Lines and Air India are not co-operating with each other. Respective bookings are not being made by them. Is it a fact or not?

श्री पुष्पोत्तम कौशिक : इस को मैं देख लूंगा और धारवाहन देता हूँ कि इस में निश्चित रूप से सुधार होगा।

श्री चन्द्रशेखर सिंह : जो समिति मंत्री जी ने बनायी है उस के सामने क्या क्या मुद्दे हैं जिन पर वह विचार करेगी, और वह समिति विचार कर के कब तक उसे कार्य रूप में परिणत करेगी? इस की भी कोई सीमा निर्दिष्ट है या अनिश्चितता के गर्भ में है।

श्री पुष्पोत्तम कौशिक : जहाँ तक कमेटी के दर्जे काक रैफरेंस का सवाल है मैं बता हूँ:
(1) To identify the areas of greater co-ordination between Air India and Indian Airlines keeping

in mind the over-all national interest and recommend specific measures.

श्री जगन् मोहन सिंह : मुझे अंग्रेजी माती ही नहीं। मुझे हिन्दी में बताइये।

SHRI PURUSHOTTAM KAUSHIK: (2) to examine problems relating to development of tourism and movement of cargo by air and recommend measures; and

(3) to examine any other aspect of air transport and make recommendations.

उसके बाद कुछ कमेटी की बैठकें हुई हैं।

श्री जगन् मोहन सिंह : उस कमेटी में कोई यात्री नहीं रहा है।

RE SHORT NOTICE QUESTION

PROF. R. K. AMIN: Sir, I have a problem of order. I went to the Notice Office for the answer which the Minister is giving. They said they will not give it before 12 O'clock. It is Question Hour. It is laid on the Table of the House. I don't know what is his answer.

MR. SPEAKER: It is laid on the Table.

PROF. R. K. AMIN: The answer is not given to me.

MR. SPEAKER: It can be laid on the Table of the House. What is the trouble? Is it not available?

SHRI R. K. AMIN: Not available to me before 12 O'clock.

MR. SPEAKER: They will look into it. We will look into it anyway.

SHRI JYOTIRMOY BOSU: May I assist you? The Statements laid on the Table are to be made available to the Members. Will you kindly ask them that hereafter it should be circulated among members?

MR. SPEAKER: It should be circulated. That is what I say, not today alone...

SHRI PARASANNBHAI MEHTA: I enquired about it. It was not available in the Notice Office.

MR. SPEAKER: Some members have got it.

PROF. R. K. AMIN: At 11 O'clock I went to the Table Office and the Notice Office. Both of them said that the answers will not be given for the Short Notice Question. That is why I am asking about it.

SHRI C. K. CHANDRAPPAN: I have got it in my hands.

MR. SPEAKER: Some Members say they have got it. Some others did not get it. That will be looked into. It is not a question of discussion at all. Some Members have got it; they have shown it. Therefore, there is something wrong. Some Members did not go and take it earlier or something else has happened.

Let us go to the question and let us not begin discussing this aspect of it.

श्री जगन्मोही प्रसाद शर्मा : जिसका प्रश्न हो उसका आन्सर टेबल पर रखा जाये तो उस आन्सर की एक कॉपी उस मेम्बर के खाने में यहाँ हाउस में डाल दी जाया करे।

SHORT NOTICE QUESTION

Licences for the Import of Edible Oil

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S.N.Q. 9. **PROF. R. K. AMIN:**

SHRI PRASANNABHAI MEHTA:

SHRI NIHAR LASKAR:

SHRI JYOTIRMOY BOSU:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether only a few big licences for the import of edible oil were given by the previous Government and the present Government allowed them to continue although some of